

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.428

IA/1778/ND/2023 IA/3151/ND/2023 in IB/100/ND/2019

IN THE MATTER OF:

Deepali Designs and Exhibits Pvt Ltd	...	Applicant
Versus		
Pico Event marketing (India) Ovt Ltd	...	Respondent

under Section 9 (IBC) Code, 2016

Order delivered on 19.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Abhishek Gupta, Adv.
For the Liquidator	: Mr. Rishabh Jain, for Liquidator in IA-3151/2023
For the Interveners	: Ms. Ginny J Rautray, Mr. Navdeep Singh, Ms. Devika Thakur, Mr. Ranvijay Singh, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning, this matter is taken up for hearing.

Ld. Counsel for the Applicant is present physically and submits that some urgency in this matter. Let this matter be posted to **25.04.2024** in priority list.

IA/1778/ND/2023:-

Ld. Counsel for the Intervener is present through VC. List the matter on **25.04.2024** along with IA/3151/ND/2023.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**